

No. 7-53/PCC/NGT(O.A(360/2018)/2020/ 1414

अंडमानतथानिको बारप शासन

ANDAMAN & NICOBAR ADMINISTRATION

पदुषणनियंत्रण समिति

POLLUTION CONTROL COMMITTEE

DEPARTMENT OF SCIENCE AND TECHNOLOGY

e-mail:dstandamans@gmail.com

Dated: 28-01-2021

To,

The Hon'ble NGT, Principal Bench
Faridkot House, Copernicus Marg,
New Delhi - 110001

Sub: **District Environment Plan of South Andaman District, Andaman & Nicobar Islands as per Hon'ble NGT order dated 19.03.2020 and 26.09.2019 in the matter of O.A. No. 360 of 2018 -reg;**

Sir,

This is with reference to the above-mentioned subject regarding submission of District Environment Plan in compliance of Hon'ble NGT order dated 19.03.2020 and 26.09.19 in the matter of O.A No. 360 of 2018.

In this regard, it is submitted that the department has compiled all the information received from departments pertaining to preparation of District Environment Plan of South Andaman District and the same is enclosed herewith. Few information from Departments like Andaman Public Works Department (APWD) and Rural Development & Panchayat (RD&P) of Andaman & Nicobar Administration is awaited and the same will be incorporated in the final format to be submitted shortly.

Encl: A/a

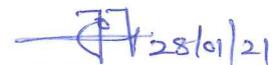
Yours faithfully,



Member Secretary, ANPCC

Copy to:

1. Mr. Vinod Babu, AD& Div. Head WMD-I, CPCB, New Delhi for reference and necessary action.



Member Secretary, ANPCC

The proposed Model Action Plan for 7 thematic areas
1.0 Waste Management Plan

(i) Solid Waste Management Plan (for each ULB)

For South Andaman District, AN Islands.

No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	Please enter Measurable Outcome for District	ULBI
	Name of Urban Local Body (ULB)		[name of ULB]	South Andaman District	Port Blair Municipal Council (PBMC)
	No of ULBs in the District		[Nos]	1	
	Population		[Nos as per 2011 census]	238142	108058
SW1	Report on inventory of total solid waste Generation			*	
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]		60 MTPD
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]		26.2
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]		21.3
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]		4.2
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]		0.3
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]		6
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]		1.2
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]		0.8
SW1i		No of Old dump sites	[Nos] or [None]		2
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]		200000
SW1k		No of Sanitary landfills	[Nos] or [None]		1
SW1l		No of wards	[nos]		24
SW2	Compliance by Bulk Waste Generators				
SW2a		No of BW Generators	[numbers] or [inventory not done]		10
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]		10
SW3	Compliance in segregated waste Collection SW Collection				
SW3a		Total generation	[Automatic] from SW1a		60
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]		24
SW3c		Dry Waste	[in MT/Day] or [Collection Not initiated]		21
SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]		4.2
SW4	Waste Management Operations				
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]		100
SW4b		Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]		100

Director

SW4c	Manual Sweeping		[100%] / [partial%]						100
SW4d	Segregated Waste Transport		[100%] / [partial %] / [not initiated]						100
SW4e	Digesters (Bio-methanation)		% of WW / [not initiated]						initiated
SW4f	Composting operation		% of WW / [not initiated]						35
SW4g	MRF Operation		[MRF used] / [not installed]						MRF used
SW4h	Use of Sanitary Landfill		% of SW collected] / [no SLF]						no SLF
SW4i	Reclamation of old dumpsites		[initiated] / [not initiated]						initiated
SW4j	Linkage with Waste to Energy Boilers / Cement Plants		[initiated] / [not initiated]						initiated
SW4k	Linkage with Recyclers		[initiated] / [not initiated]						initiated
SW4l	Authorization of waste pickers		[initiated] / [not initiated]						initiated
SW4m	Linkage with TSDF / CBMWTF		[initiated] / [not initiated]						initiated
SW4n	Involvement of NGOs		[initiated] / [not initiated]						initiated
SW4o	Linkage with Producers / Brand Owners		[initiated] / [not initiated]						initiated
SW4p	Authorisation of Waste Pickers		[initiated] / [not initiated]						initiated
SW4q	Issuance of ID Cards		[initiated] / [not initiated]						initiated
SW5	Adequacy of Infrastructure								
SW5a	Waste Collection Trolleys		[Nos. Required] / [Nos. Available]						286/290
SW5b	Mini Collection Trucks		[Nos. Required] / [Nos. Available]						30/30
SW5c	Segregated Transport		[yes] / [no] / [% area covered]						Yes, 100%
SW5d	Bulk Waste Trucks		[Nos. Required] / [Nos. Available]						05 Nos.
SW5e	Waste Transfer points		[Nos. Required] / [Nos. Available] / [Not available]						24
SW5f	Bio-methanation units		[Nos. Required] / [Nos. Available]						Not Available
SW5h	Composting units		[Nos. Required] / [Nos. Available]						12
SW5i	Material Recovery Facilities		[used or installed] / [not available]						6
SW5k	Waste to Energy (if applicable)		[Required] / [Nos. Available]						Not Available
SW5l	Waste to RDF		[Required] / [Nos. Available]						Not Available
SW5m	Sanitary Land fills		[Nos] / [Nos. Available]						Not Available
SW5n	Capacity of sanitary landfills		[MT] / [Nos. Available]						Not Available
SW5o	Waste Deposit Centers (DHW)		[Nos] / [Nos. Available]						24
SW5p	Other facilities		[give or select from list]						
SW6	Notification and Implementation of By-Laws								
SW6a	Notification of By-laws		[done] / [in progress] / [not initiated]						Done
SW6b	Implementation of by-laws		[done] / [in progress] / [not initiated]						Done
SW7	Adequacy of Financial Status of ULB								
SW7a	CAPEX Required		[INR] / [Not required]						1150000000
SW7b	OPEX		[INR per Year] / [% of requirement]						NA
SW7c	Adequacy of OPEX		[Yes] / [No]						0

* Information awaited from concerned department

27/08/24
Director

(ii) Plastic Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB		[name of ULB]	South Andaman	PBMC
	Population		[Nos as per 2011 census]	238142	108058
PW1	Inventory of plastic waste generation			*	
PW1a		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]		0.899
PW2	Implementation of Collection				
PW2a		Door to Door collection	[100%] / [partial %] / [not initiated]		100
PW2b		Segregated Waste collection	[100%] / [partial %]		100
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]		MRF Used
PW2d		Authorization of PW pickers	[Nos] / [not initiated]		31
PW2e		PW collection Centers	[Nos] / [not established]		6
PW3	Establishment of linkage with Stakeholders				
PW3a		Established linkage with PROs of Producers	[Nos] / [not established]		Nil
PW3b		Established linkage with NGOs	[Nos] / [not established]		0
PW4	Availability of facilities for Recycling or utilization of PW				
PW4a		No. of PW recyclers	[Nos]		11
PW4b		No Manufacturers	[Nos]		0
PW4c		No of pyrolysis oil plants	[Nos]		0
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]		0
PW4e		Use in road making	[Quantity MT used per Month]		1.3
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per Month]		5.7
W5	Implementation of PW Management Rules, 2016				
W5a		Sealing of units producing < 50-micron plastic	[All sealed] / [Partial] / [no action]		All sealed
PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]	Prohibited	Prohibited
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]	Implemented	Implemented
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners				

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PW6a	No of Producers associated with ULBs	[Nos] / [None]	118 (Including Mainland) Producers, Importer, Brand Owner	None
PW6b	Financial support by Producers / Brand owners to ULBs	[Nos] / [None]		None
PW6c	Amount of PRO Support	[Rs...]		0
PW6d	Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]		None
PW6e	No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]		None

*Information awaited from concerned department

28/01/24

सिद्धांत

Director

विज्ञान और प्रौद्योगिकी

Science & Technology

आय. वि. विभाग, पंजाब

Admin. Administration, Punjab

11/11/2024

(iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB		[name of ULB]	South Andaman	PBMC
	Population		[Nos as per 2011 census]	238142	108058
CD1	Inventory of C&D waste generation			*	
CD1a		Estimated Quantity	[Kg/Day] / [Not estimated]		4.2
CD2	Implement scheme for permitting bulk waste generators				
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]		Initiated
CD3	Establishment of C&D Waste Deposition centers				
CD3a		Establishment of Deposition Points	[Yes] / [No]		Yes
CD3b		C&D Deposition point Identified	[Yes] / [No]		Yes
CD4	Implementation of By-Laws for CD Waste Management				
CD4a		Implementation of By-Laws	[notified] / [not notified]	Notified	Notified
CD4b		Collection of Deposition / disposal Charges	[Initiated] / [Not initiated]	Initiated	Notified
CD5	Establishment of C&D Waste recycling plant or linkage with such facility				
CD5a		Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]	No	NA
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]	Not Available	NA

* Information awaited from concerned department

28/01/21
 Director
 Science & Technology
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 A & N Administration

(iv) Biomedical Waste Management (for each ULB)

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB		[name of ULB]	South Andaman District	PBMC
	Population		[Nos as per 2011 census]	238142	108058
BMW1	Inventory of Biomedical Waste Generation				
BMW1a		Total no. of Bedded Hospitals	[Nos] / [No inventory]	27	10
BMW1b		Total no. of non-bedded HCF	[Nos] / [No inventory]	101	34
BMW1c		Total no. Clinics	[Nos] / [No inventory]	84	3
BMW1d		No of Veterinary Hospitals	[Nos] / [No inventory]	40	6
BMW1e		Pathlabs	[Nos] / [No inventory]	2	
BMW1f		Dental Clinics	[Nos] / [No inventory]	13	
BMW1g		Blood Banks	[Nos] / [No inventory]	3	
BMW1h		Animal Houses	[Nos] / [No inventory]	1	
BMW1i		Bio-research Labs	[Nos] / [No inventory]	1	
BMW1j		Others	[Nos] / [No inventory]		
BMW2	Authorization of HCFs by SPCBs / PCCs				
BMW2a		Bedded HCFs	[Nos Authorized]	22	6
BMW2b		Non-bedded HCFs	[Nos Authorized]	85	18
BMW3a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)				
BMW3a		No of CBMWTFs	[Nos] / None	No CBMWTF available only captive incinerators, Autoclave & Shredders	
BMW3b		Linkage with CBMWTFs	[Yes] / [no linkage]	NA	
BMW3c		Capacity of CBMWTFs	[Adequate] / [Not adequate]	NA	
BMW3d		Requirements of CBMWTFs	[Require] / [not required]	NA	
BMW3e		Captive Disposal Facilities of HCFs	[Nos] / [None]	Incinerators-02 Autoclave-05 Shredders-05	Incinerators-01 Autoclave-03 Shredders-03
BMW4	Compliance by CBMWTFs				
BMW4a		Compliance to standards	[Meeting] / [Not meeting] / [NA]	Meeting	
BMW4b		Barcode tracking by HCFs / CBMWTFs	[100%] / [Partly %] / [None]	File for installation of Bar-code System wherever there is captive incinerator is put up for approval.	

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BMW4c		Daily BMW lifting by CBMWTFs	[Kg / day]	No CBMWTF exists. However Daily lifting done by hospital staffs for captive incinerators. From Covid care centers the Biomedical Waste is lifted by PBMC staff & disposed at GB Part captive incinerator.
BMW5	Status of Compliance by Healthcare Facilities			
BMW5a		Pre-segregation	[100%] / [partly %] / [None]	100%
BMW5b		Linkage with CBMWTFs	[100%] / [partly %] / [None]	100%(all done through captive incinerators wherever incinerators are established)


12/26/21

Director
 Department of Health
 Science & Technology
 Administration, Po.
 & Administration, Po.

(v) Hazardous Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
HW1	Inventory of Hazardous Waste			
HW1a		No of HW Generating Industry	[Nos.]	4
HW1b		Quantity of HW	[MT/Annum]	59.76 MT
HW1c		Quantity of incinerable HW	[MT/Annum]	NIL
HW1d		Quantity of land-fillable HW	[MT/Annum]	NIL
HW1e		Quantity of Recyclable / utilizable HW	[MT/Annum]	59.76 MT
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites			
HW2a		No of HW dumpsites	[Nos] / [None]	None
HW2c		Probable Contaminated Sites	[Nos] (provide list)	Nil
HW3	Authorization by SPCBs/PCCs			
HW3a		No of industries authorized	[Nos]	2
HW3b		Display Board of HW Generation in front of Gate	[Nos]	2
HW3	Availability of Common Hazardous Waste TSDF			
HW3a		Common TSDF	[Exists] / [No] / [Sent to Other District within State]	No
HW3b		Industries linkage with TSDF	[Nos.]	None
HW4	Linkage of ULBs in District with Common TSDF			
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	[Yes] / [No]	No

27/28/12

Director

विशेष निदेश
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 Science & Technology
 विभाग, वि.शा.शा. वि.शा.शा.
 A & N Administration, Part 5, Gandhinagar

2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
WQ1	Inventory of water resources in District			
WQ1a		Rivers	[Nos] and [Length in Km]	South Andaman: NIL
WQ1b		Length of Coastline	[in Km]	1962 km
WQ1c		Nalas/Drains meeting Rivers	[Nos]	Records not available
WQ1d		Lakes / Ponds	[Nos] and [Area in Hectares]	Ponds South Andaman-557 Lakes- South Andaman-1
WQ1e		Total Quantity of sewage and industrial discharge in District	[Automatic] (SW1a+IW1b)	Urban South Andaman (PBMC area)- 24.40 MLD Rural South Andaman- 2.63 MLD
	Control of Groundwater Water Quality			
WQ2a		Estimated number of bore-wells	[Nos]	117
WQ2b		No of permissions given for extraction of groundwater	[Nos]	Data not available
WQ2c		Number of groundwater polluted areas	[Nos]	-NA-
WQ2d		Groundwater Availability	[adequate] / [not adequate]	not adequate
WQ3	Availability of Water Quality Data			
WQ3a		Creation of monitoring cell	[Yes] / [No]	
WQ3b		Access to Surface water and groundwater quality data at DM office	[Available] or [Not available]	
WQ4	Control of River side Activities			
WQ4a	Control of River side Activities	River Side open defecation	[Fully Controlled] / [Partly controlled] / [no Measures taken]	Fully controlled. A&N declared as ODF UT.
WQ4b		Dumping of SW on river banks	[Fully Controlled] / [Partly controlled] / [no Measures taken]	Partly Controlled
WQ4c		Control measures for idol immersion	[Measures taken] / [Measures taken post immersion] / [No Measures taken]	Measures taken Idol immersion only allowed in Sea in nearby coastal area.

25/01/21

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WQ5	Control of Water Pollution in Rivers				
WQ5a		Percentage of untreated sewage	[%] (automatic SM1g/SM1a)	No data available	
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	[Monitored] / [Not monitored] [not applicable]	Not Applicable	
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	[Nos]	Nil	
WQ6	Awareness Activities				
WQ6a		District level campaigns on protection of water quality	[Nos in previous year]	15 (Approx.) Under Jai Shakti Abhiyan	
WQ6b	Oil Spill Disaster Contingency Plan				
WQ6a		Creation of District Oil Spill Crisis Management Group	[Created] / [Not Created]	Created	
WQ6b		Preparation District Oil Spill Disaster Contingency Plan	[Prepared] / [Not Prepared]	Prepared and Submitted to Indian Coastal for Vetting	
WQ7	Protection of Flood plains				
WQ7a		Encroachment of flood plains is regulated.	[Yes] / [No]	NA	
	Rainwater Harvesting				
WQ8a		Action plan for Rain water harvesting	[Implemented] / [Not implemented]	(Implemented) Mandatory to construct rain water harvesting in each new building. All Govt Building to be retrofitted with rain water harvesting structure.	

28/10/21

Director

Farmer Research Institute
Science & Technology
Department of Agriculture
A. & P. Administration, Govt. of Karnataka

3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
SM1	Inventory of Sewage Management			*
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	[MLD]	23.33+.....
SM1b		No of Class-II towns and above	[Nos]	
SM1c		No of Class-I towns and above	[Nos]	
SM1d		No of Towns needing STPs	[Nos]	1
SM1e		No of Towns STPs installed	[Nos]	0
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	[MLD]	0
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	[Automatic]	22.03+.....
SM1h		Quantity of sewage flowing into lakes	[MLD]	0
SM1i		No of industrial townships	[Nos]	0
SW2	Adequacy of Available Infrastructure for Sewage Treatment			
SM2a		% sewage treated in STPs	[Automatic]	6
SM2b		Total available Treatment Capacity	[MLD]	1.3+.....
SM2c		Additional treatment capacity required	[MLD]	22.03+.....
SM3	Adequacy of Sewerage Network			
SM3a		No of ULBs having partial underground sewerage network	[Nos]	0
SM3b		No of towns not having sewerage network	[Nos]	1+.....
SM3c		% population covered under sewerage network	[Automatic]	0

* Information awaited from concerned department

28/01/21

Director

Science & Technology
A & N Administration, Fort Blair

4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
IWW1	Inventory of industrial wastewater Generation in District			
IWW1a		No of Industries discharging wastewater	[Nos]	344
IWW1b		Total Quantity of industrial wastewater generated	[MLD]	Data not available
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers	[MLD]	NIL
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	[MLD]	NIL
IWW1e		Prominent Type of Industries	[Agro based] / [Chemical – Dye etc.] / [Metallurgical] / [Pharma] / [Pesticide] / [Power Plants] / [Mining] / [Automobile] : Multiple selection based on size of operation and number	Power Plants, Automobile
IWW1f		Common Effluent Treatment Facilities	[Nos] / [No CETPs]	No
IWW2	Status of compliance by Industries in treating wastewater			
IWW2a		No of Industries meeting Standards	[Nos]	344
IWW2b		No of Industries not meeting discharge Standards	[Automatic]	NIL
IWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months	[Nos]	NIL
AWW4	Status of Action taken for not meeting discharge standards			
IWW4a		No industries closed for exceeding standards in last 3 months	[Nos]	NIL
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs	[Nos]	NIL

28/01/21

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Director

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Science & Technology

अ.स.न. प्रशासन, पोर्ट बंदर
A & N Administration, Port Band

5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
AQ1	Availability of Air Quality Monitoring Network in District			
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB	[Nos] / [None]	1
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB	[Nos] / [None]	None
AQ2	Inventory of Air Pollution Sources			
AQ2a		Identification of prominent air polluting sources	[Large Industry] / [Small Industry] / [Unpaved Roads] / [Burning of Waste Stubble] / [Brick Kiln] / [Industrial Estate] / [Others] (Multiple selection)	Emission From Power generation Units, SCU, Vehicles
AQ2b		No of Non-Attainment Cities	[Nos] / [None]	None
AQ2c		Action Plans for non-attainment cities	[Prepared] / [Not yet prepared]	N/A
AQ3	Availability of Air Quality Monitoring Data at DMs Office			
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	[Available] / [Not yet Available]	Not yet Available
AQ4	Control of Industrial Air Pollution			
AQ4a		No of Industries meeting Standards	[Nos]	429 approx
AQ4b		No of Industries not meeting discharge Standards	[Nos]	None
AQ5	Control of Non-industrial Air Pollution sources			
AQ5a		Control open burning of Stubble –during winter	[Nos of fire incidents]	No incidents reported
AQ5b		Control Open burning of Waste – Nos of actions Taken	[Nos]	No incidents reported
AQ5c		Control of forest fires	[SOP available] / [No SoP]	No
AQ5d		Vehicle pollution check centers	[% ULBs covered]	2 No.s (100 % covered)
AQ5e		Dust Suppression Vehicles	[% ULBs covered]	None
AQ6	Development of Air Pollution complaint redressal system			
AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.	[Available] / [Not available]	Not Available

23/01/21

मिसेक
Director

विज्ञान तथा प्रौद्योगिकी
Science & Technology
अ. प्र. वि. प्रशासन, पोस्ट ऑफिस
A & N Administration, Post Office

6.0 Mining Activity Management plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
MI1a	Inventory of Mining in District		[Sand Mining] / [Iron Ore] / [Bauxite] / [Coal] / Other [specify] Multiple selection in order of magnitude of operations	NIL (Only quarrying of stone boulders are permitted)
MI1a		Type of Mining Activity		
MI1b		No of Mining licenses given in the District	[Nos]	24 nos lease has been executed
MI1c		Area covered under mining	[Sq Km]	No mining except quarrying of stone boulders which covers 0.0546 sq. km.
MI1d		Area of District	[Sq Km]	3106 sq. km.
MI1e		Sand Mining	[Yes] / [No]	No
MI1f		Area of sand Mining	[River bed] / [Estuary] / [Non-river deposit]	NIL
MI2	Compliance to Environmental Conditions			NIL
MI2a		No of Mining areas meeting Environmental Clearance Conditions	[Nos]	As per the quarry plan approved by the competent authority, the quarrying area is not exactly mining but is more like digging and levelling
MI2b		No of Mining areas meeting Consent Conditions of SPCBs / PCCs	[Nos]	NIL
MI3a	Mining related environmental Compliants			NIL
MI3b		No of pollution related compliants against Mining Operations in last 1 year	[Nos]	NIL
MI4	Action against non-complying mining activity			NIL
MI4a		No of Mining operations suspended for violations to environmental norms	[Nos]	NIL
MI4b		No of directions issued by SPCBs	[Nos]	NIL

Director

28/01/21

